

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:690
ANSWERED ON:29.02.2000
FOREIGN ASSISTANCE TO DMRC
RAVINDRA KUMAR PANDEY;RIZWAN ZAHEER KHAN

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether attention of the Government has been drawn to the newsitem captioned `Delhi Metro Ko Milne Wala JapaniKarj Bhi Pachade Mein Fansa` and `Metro-rail Delhi ke Saath Apshakan` appearing in the Dainik Jagran dated 6.2.2000 and 7.2.2000 respectively;
- (b) if so, the reaction of the Government thereto;
- (c) the steps taken by the Government to check the cost escalation of the project;
- (d) the details of officials responsible for the delay in the project; and
- (e) the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a): Yes, Sir.

(b)&(c): The contents of the newsitems are not based on facts. The JBIC loan agreement for first tranche amounting to about Rs.470 crore was signed in February, 1997. An appraisal of the progress of the project was conducted by JBIC in January/February 2000 for second tranche of loan. However, no commitment has been made by JBIC for second tranche of loan.

The Agreement for first tranche of loan or the appraisal done by the JBIC do not lay down any condition for awarding the contract only to Japanese firms or any condition regarding the effect of cost over-run for the project. The contracts are being awarded on competitive bidding/local competitive bidding procedures to get the optimal price. The implementation of the project is on schedule with target date of completion as March, 2000 and is being closely monitored both by Govt. of India and Govt. of NCT of Delhi to avoid time and cost over-runs. A consortium of international firms, experienced in metro construction, has also been engaged to assist in avoiding time and cost over-runs.

(d)&(e): Does not arise.